

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.16/ 2017	-	Admission	241/244	India Awake for Transparency Vs Hasham Investment & Trading Company

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **R SUBRAMANIAN**  
9381288048

**PETITIONER**  
**INDIA AWAKE**  
**FOR TRANSPARENCY**

**R. Cherane**

Listed today for admission. Counsel for petitioner is present. Heard him in part.  
For continuation, list it on 31.05.2017.

  
MEMBER (J)

  
MEMBER (T)